					Da	he Corporate Debtor: Silv tte of commencement of creditors for claims recei	CIRP: July 03, 2024								
				List of secur	ed financial credi	tors (other than financia	l creditors belongin	g to any class of (	reditors)						
		Deteile of												(Amount in ₹	
SI. No.	Name of creditor	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Details of claim adm Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
1	State Bank of India	08-07-2024	84,85,10,463.99	84,85,10,463.99	Bank Loan & Accrued Interest	84,85,10,463.99	0	No	59.28	0	0	0	0	Note 1 Revised claim form received on 20-07- 2024	
2	The Maharashtra State Co- operative Bank Ltd	16-07-2024	20,29,68,304.00	20,29,68,304.00	Bank Loan & Accrued Interest	20,29,68,304.00	0	No	14.18	0	0	0	0	Note 1 Legal Charges as per the calculation provided by claimaint.	
3	Central Bank Of India	20-07-2024	1,00,01,945.06	1,00,01,945.06	Credit facility	1,00,01,945.06	4,80,00,000.00	No	0.70	0	0	0	0	Note 1 Revised claim form received on August 09, 2024	
4	Authum Investment & Infrastructure Limited	29-10-2024	64,66,85,439.32	0	Loan & Accrued Interest	-	0	No	0.00	0	0	0	64,66,85,439.32	Note 2 Received after 90 days Revised claim form received on February 04, 2025.	
5	JM Financial Asset Reconstruction Company Limited	25-10-2024	7,39,03,669.00	0	Loan & Accrued Interest	-	0	No	0.00	0	0	0	7,39,03,669.00	Note 2 Received after 90 days	

Total 1,78,20,69,821.37 1,06,14,80,713.05 1,06,14,80,713.05 4,80,00,000.00 74.16 72,05,89,108.32
Notes:
1 Security Interest-
1. State Bank of India is as per Annexure - B1
2. The Maharashtra State Co-operative Bank Ltd - Secured via Hypothecation of Stock and Debtors Rs. 20 crores, ROC Date : 20.02.2020, Charge Id; 100448441
3. Central Bank of India - Secured via (1) NA Land situated at Saswad Tal. Purandar Dist. Pune bearing S. No. 7/1 to 8/3(2) admeasuring 03 H 48 R plus potkharaba 00 H 18 R i.e. totally admeasuring 03 H 66 R i.e. 36600 Sq. Mtrs. along with school Building thereon admeasuring 33000 Sq.ft.
within the limits of Village Saswad, Tal. Purandar and within the Jurisdiction of Sub Registrar Purandar.
Value of Security: MV: Rs. 33.91 Crores RV: Rs. 30.33 Crores. Valuation done by Valuer K S Ayyadurai dated 17.08.2020.
(2) Flat No. 205, on Second Floor, "GRAFICON ARCED", on Plot No.2 & 3, out of Final Plot No.153, Sasson Road, Near Ruby Hall Clinic, at Ghorpadi (Sangamwadi), Pune within the limits of Pune Municipal Corporation. Value of Security: MV II: Rs. 1.41 crores RV II: Rs. 1.20 crores. Valuation done by Valuer K S Ayvadurai dated 07.07.2020.
value of security: MV II. KS. 1.41 crores KV II. KS. 1.20 crores. Valuation done by Valuer K 5 Ayyadural dated 07.07.2020.
2 The creditors' claim has been kept under verification as supporting documents have been requested to substantiate the claim amount, along with an explanation for the delay in submitting the claim form, which is still awaited.
3 All the claims submitted has been verified and admitted on the basis of information provided by the creditors and information to the extent available with the IRP, on the basis of our best estimate in-accordance with Regulation 14 of Insolvency and Bankruptcy Board of India (Insolvency
Resolution Process of Corporate Person) Regulations, 2016.
4 As per Regulation 14 of Insolvency & Bankruptcy Board of India (Insolvency Regulation Process for Corporate Persons) Regulations, 2016, the Interim Resolution Professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates
of claims made, as soon as may be practicable, when he comes across additional information warranting such revision.

## (Annexure II)

	value of Security av				(Rs. in c	crores	S)
Туре	Description	Value of Se	Basis and date or				
Primary Security		At the time of original sanction	At the time of Calling up / Trf to RA	Real	esent lizable alue		uation
	Hypothecation of existing as well as future entire current assets of the Company i.e. Stocks of Mahindra vehicles & spares, Book Debts and other current assets of the company		0	11	.66	com	per Details mitted by the ipany as on 06.2024
	Total For Cash Credit and	11.66 Corporate Los	an )				
	For Cash Credit and		Value of Se e of At the tir l Calling u	ne of ıp/Trf	Prese Realisa Value	able	Basis and date of valuation

	Taluka Haveli, Dist : Pune and within the limits of Pune Municipal Corporation. Pin : 411007.				Umesh Mandlik dto 19.08.2023
	Land & building at Survey No.5A/3, also bearing CTS 4554 & 5117 of village Saswad, situated at Near Saswad Bus Stand, Saswad, taluka Purander, Dist Pune 412301	12.50	15.80	13.10 *	Mahadev Kalburgi dto 24.08.2023 Umesh Mandlik dtd 19.08.2023
	Shop No.4, Ground Floor, Area admeasuring 387 sq.ft. In 'Neeta Tower', S.No.390/2A and CTS No. 2190 of Village Kasarwadi, Bhosari Taluka Haveli, Dist Pune 411026	0.39	0.70	0.68 *	Mahadev Kalburgi dtd 24.08.2023 Umesh Mandlik dtd 19.08.2023
	Property, bearing S.No.131, Hissa No.2, S.No.131, Hissa No.3, S.No.131, Hissa No.5& S.No.131, Hissa No.8, having corresponding CTS No.4683 & 4684, Land Adm 17750.99 Sq.mtr. out of area admeasuring 389000 sq. mtrs., situated at Village Hadapsar, Taluka Haveli, Dist : Pune	51.01	55.00	48.90 *	Mahadev Kalburgi dtd 24.08.2023 Umesh Mandlik dtd 19.08.2023
_	o total (B)		* Highest RV	64.11	
Gra	and Total			75.77	

